

**Central Administrative Tribunal  
Ernakulam Bench**

OA No.180/00485/2019

Monday, this the 8<sup>th</sup> day of July, 2019.

**CORAM**

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

Anney Miny Jose, aged 52 years  
W/o Charly Kattakayam  
Kattakayam House, Devagiri  
Medical College P.O.  
Kozhikode-673 008.  
now working as Post Graduate Teacher (Physics)  
Kendriya Vidyalaya, Port Trust  
Kochi-682 003.

Applicant

(Advocate: M/s P.R.Jayakrishnan & Dr.Reji Kumar)

**versus**

1. The Deputy Commissioner  
Kendriya Vidyalaya Sangathan  
Regional Office, Ernakulam  
KV Kadavanthra Campus  
Kadavanthra P.O., Ernakulam-682 020.
2. The Assistant Commissioner (Estd.II/III)  
Kendriya Vidyalaya Sangathan  
18, Institutional Area  
Shaheed Jeet Singh Marg  
New Delhi-110 016.
3. Additional Commissioner (Administration)  
Kendriya Vidyalaya Sangathan  
18, Institutional Area,  
Shaheed Jeet Singh Marg  
New Delhi-110 016.
4. The Commissioner  
Kendriya Vidyalaya Sangathan  
18, Institutional Area,  
Shaheed Jeet Singh Marg  
New Delhi-110 016.

5. Randheer Vannery  
Post Graduate Teacher (Physics)  
Kendriya Vidyalaya No.1  
Calicut, Kozhikode-673 005. Respondents

(Advocate: Mr. Mayankutty Mather)

The OA having been heard on 8<sup>th</sup> July, 2019, this Tribunal delivered the following order on the same day:

**O R D E R (oral)**

**By E.K.Bharat Bhushan, Administrative Member**

Applicant is presently working as PGT (Physics) at Kendriya Vidyalaya, Port Trust, Kochi. She submits that there are compelling personal reasons which make her seek a transfer to Calicut which is her native station. Transfer options were called for from teachers requiring transfer to particular stations as per Annexure A4 and such persons were called upon to submit applications on line from 25.6.2019 to 4.7.2019. The applicant maintains that due to unexplained reasons, she was not able to key in to the required online platform in order to register her request for transfer to Calicut. In evidence thereof, she has submitted a copy of the letter dated 1.7.2019 issued by the Principal, addressed to the Deputy Commissioner, KVS, Regional Office, Ernakulam (Annexure A8).

2. Now as per the order impugned, one of the fresh recruited teachers has been posted to the vacancy that she was keen on joining at Calicut KVS. Having lost this opportunity to apply for the vacancy at Calicut, she wanted to apply for the one in Kannur. Here also technical glitches stood in the way of registering her request and this has been further pointed out in Annexure A12 and A13. She has sent in a manual request for being posted to Kannur as per

Annexure A13/A14. Sri Mayankutty Mather, Sr. Counsel takes notice on behalf of the respondents.

3. We dispose of this OA by directing respondent No.4 to consider her request that she has registered manually in view of her inability to register this online for a posting to Kannur and come to a decision at the earliest considering the personal difficulties she has pointed out. OA stands disposed of.

**(Ashish Kalia)**  
**Judicial Member**

**(E.K.Bharat Bhushan)**  
**Administrative Member**

aa.

**Annexures filed by the applicant:**

Annexure A1: Copy of applicant's representation dated 3.6.2019.

Annexure A2: Copy of transfer order dated 26.6.2019 issued by the 2<sup>nd</sup> respondent.

Annexure A3: Copies of relevant pages of tentative vacancy position published by 3<sup>rd</sup> respondent.

Annexure A4: Copy of order No.F1-1/2019/KVS(HQ)/Estt-II dated 14.6.2019.

Annexure A4A: Transfer guidelines of the Kendriya Vidyalaya Sangathan 2018.

Annexure A5: Copy of applicant's representation dated 29.6.2019.

Annexure A6: Copy of letter No.3.05/KVPT/2018-19 dated 29.6.2019 issued by Principal, KV Port Trust.

Annexure A7: Copy of order dated 1.7.2019 issued by 2<sup>nd</sup> respondent.

Annexure A8: Copy of letter No.3/35/KVPT/2019-20 dated 1.7.2019.

Annexure A9: Copy of the applicant's representation dated 2.7.2019.

Annexure A10: Copy of email communication dated 3.7.2019 sent by Principal, KV Port Trust.

Annexure A11: Copy of applicant's representation dated 4.7.2019 addressed to the 3<sup>rd</sup> respondent.

Annexure A12: Copy of forwarding letter no.3/35/KVPT/2019-20 dated 4.7.2019 of Principal, KV Port Trust.

Annexure A13: Copy of application dated 4.7.2019 for transfer submitted through manual mode by the applicant.

Annexure A14: Copy of forwarding letter No.310-46/2018-19/KVSRO(EKM)/ROSO dated 4.7.2019.